

**FORM-A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF RISHABH
HANDICRAFTS PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	RISHABH HANDICRAFTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20/04/1995
3.	AUTHORITY UNDER WHICH CORPORATE	REGISTRAR OF COMPANIES-DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74899DL1995PTC067553
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	11, LAJPAT NAGAR-IV, BASEMENT, RING ROAD, NEW DELHI, -110024
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23/09/2019
7.	NAME, ADDRESS, EMAIL, ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	RAJEEV LOCHAN 243, 1st Floor, AGCR Enclave, New Delhi-110092. esrajeevlochan@gmail.com Telephone No. 9818034467 IBBI/IPA-002/IP-N00606/2018-2019/11885
8.	LAST DATE FOR SUBMISSION OF CLAIMS	23/10/2019

Notice is hereby given that the RISHABH HANDICRAFTS PRIVATE LIMITED has commenced voluntary liquidation on 23/09/2019.

The stakeholders of RISHABH HANDICRAFTS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 22/10/2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10/10/2019
Place: New Delhi




RAJEEV LOCHAN
(IP, FCS, LL.B, M.COM)
Regd No.: IBBI/IPA-002/IP-N00606/2018-2019/11885
Liquidator of Rishabh Handicrafts Pvt. Ltd